

the programme is above Rs. 80.00 lakhs the Central share is limited to Rs. 40.00 lakhs and the State Govt. has to complete the programme with their own resources. For Low Cost Sanitation Central assistance will be of Rs. 15.00 lakhs (max.) and State contribution has to be Rs. 12.00 lakhs.

TV bearer channel between Madras and Kodaikanal

663. SHRI M. KADHARSHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government consideration to relay TV programmes from Madras through Kodaikanal Station;

(b) whether TV bearer channel between Madras and Kodaikanal has been sanctioned;

(c) if so, by when the work is expected to start; and

(d) whether any time limit has been fixed for the completion of the programme?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) and (b) Provision of microwave link for relay of programmes of Doordarshan Kendra, Madras by the TV transmitter, Kodaikanal is an already approved scheme. Firm demand for this link was placed on the Department of Telecommunications in 1981.

(c) Department of Telecommunications have placed orders for supply of necessary equipment on Indian Telephone Industries, Bangalore.

(d) Microwave link between Madras and Kodaikanal is expected to be provided during 1986.

Welfare scheme for widows of fishermen

664. PROF. B. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether there is any scheme in operation apart from the Group Insurance Scheme for the welfare of widows of fishermen in view of the occupational hazard faced by them;

(b) whether Government propose to introduce such a scheme; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH): (a) No, Sir.

(b) No, Sir.

(c) A number of schemes are being implemented by the States as well as the Central Government to improve the socio-economic status of the fishermen families.

Working conditions of Child Labour

665. SHRIMATI MONIKA DAS: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that hours of work per day prescribed for child labour differ from occupation to occupation that these are different in factories, plantations etc.;

(b) if so, the steps Government are taking to make them uniform; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Different hours of work have been prescribed under the various labour laws (including the Employment of Children Act, 1938, the Factories Act, 1948, the Plantations Labour Act, 1951) depending on the type of occupations.

(b) and (c). A Sub-Committee consisting of State Labour Ministers of Gujarat,

Tamil Nadu, U.P. and West Bengal has been set up by Government to examine the question of a comprehensive legislation on child labour.

Selection of films and songs for Transmission by Delhi Doordarshan

666. SHRIMATI MONIKA DAS: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the criteria adopted by the Doordarshan in Delhi in selecting Hindi feature films for transmission on Sundays and Thursdays and in selecting songs for Chitrahār on Wednesdays and Fridays during the last three years; and

(b) whether the selection is made by some committee, if so, what are the names of officials and non-official members of the committee during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADIL): (a) and (b) Doordarshan Kendra, Delhi telecasts two Hindi feature films in a week, on Sunday and Thursday. The feature films telecast by Doordarshan Kendra, Delhi are approved by a Selection Committee consisting of the following:—

1. Director General, Doordarshan
— Chairman
2. All Deputy Directors General in the Directorate General, Doordarshan.
3. All Controllers of Programme in the Directorate General, Doordarshan.
4. Director (Finance), Directorate General, Doordarshan.
5. Deputy Secretary (Finance), Ministry of Information and Broadcasting.
6. Deputy Secretary (Films), Ministry of Information and Broadcasting.
7. Director/Deputy Secretary (TV), Ministry of Information and Broadcasting.
8. Deputy Assistant Controller of Programmes, Directorate General, Doordarshan.

Any three members out of the above would form the quorum but the pur-

poses of grading the film for payments, the presence of Deputy Secretary (Finance) is necessary.

Feature films certified as 'U' category by the Central Board of Film Certification and offered by the respective producers are considered by the aforesaid Committee for selection and grading, keeping in view the following aspects of the films, in that order:—

- (1) International / National / State Awards won.
- (2) Thematic Value.
- (3) Cinematic Value
- (4) Entertainment Value.
- (5) Year of Production.
- (6) No. of times the film was shown on TV and by which Kendras.

In addition before actual telecast, portions of a film considered by Doordarshan as objectionable for family viewing are also deleted; to the extent possible keeping in view the need for continuity of the sequences of the film.

Doordarshan Kendra, Delhi telecasts two Chitrahār-type programme in a week, on Wednesday and Friday. While the Chitrahār telecast on Wednesday is produced by Doordarshan Kendra, Bombay and that of Friday is produced at Doordarshan Kendra, Delhi itself. Offers of songs and dance sequences from feature films received by Doordarshan Kendra, Delhi and Doordarshan Kendra, Bombay are scrutinised at the Kendra concerned, keeping in view the criterion of fitness for family viewing.

Fault in Ahmedabad Doordarshan Transmitter

667. SHRI RAOOF VALIULLAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a serious fault has developed in the TV transmitter at Ahmedabad Doordarshan Centre and in spite of repeated efforts by technicians the fault has not been detected;

(b) whether it is also a fact that two second hand colour TV cameras are not